

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.91 of 2011

Dated: 27th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Haryana Power Generation Corpn.	Appellant (s)
	Versus	
H.E.R.C. & Ors.	Respondent (s)

Counsel for the Appellant (s) : Mr. Pardeep Dahiya

Counsel for the Respondent (s) : Mr. Vikas K. Gupta

ORDER

Learned counsel for the respondent no.2 seeks some time to file reply. He is directed to file reply on or before **2nd November, 2011** after serving a copy of the same on the other party.

Post the matter for hearing on **9th November, 2011**. In the meantime, the appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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